

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000031/2020	TATA STEEL LTD. VS ADVENT ENVIROCARE TECHNOLOGY PVT. LTD.	SARADA P.SARANGI VS	// ()
2	ARBP/0000032/2020	TATA STEEL LTD VS M/S. ADVENT ENVIROCARE TECHNOLOGY PVT.LTD.	SARADA P.SARANGI VS	// ()
3	BLAPL/0007307/2020	RABI NARAYAN JENA VS STATE OF ODISHA	SANGRAM RATH VS	KUMBHARAPARA /243 /2020 ()
4	BLAPL/0007308/2020	HAREKRUSHNA SWAIN @ HARI VS STATE OF ODISHA	P.R.CHHATOI VS	BALIANTA P.S. /156 /2019 ()
5	BLAPL/0007309/2020	HAREKRUSHNA SWAIN @ HARI VS STATE OF ODISHA	P.R.CHHATOI VS	BADAGODA P.S. /186 /2019 ()
6	BLAPL/0007310/2020	KAINA @ KAILASH CHANDRA DASH VS STATE OF ODISHA	BISWARANJAN DALAI VS	NISCHINTAKOILI /108 /2020 ()
7	BLAPL/0007311/2020	BUBUN @ SUBHENDU ROUT @ SUVENDU RO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	DHENKANAL SADAR /252 /2020 ()
8	BLAPL/0007312/2020	SUNIL HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BORIGUMMA /12 /2020 ()
9	BLAPL/0007313/2020	SIBA DAKUA VS STA	MANORANJAN PADHY VS	BOIPARIGUDA /98 /2018 ()
10	BLAPL/0007314/2020	SANJAY BISWAS VS STATE OF ODISHA	G.N.MISHRA VS	M.V.79 /56 /2020 ()
11	BLAPL/0007315/2020	PRASANNA BARIK @ MANGULI VS STATE OF ODISHA	SITI KANT MISHRA VS	MANGALPUR /323 /2020 ()

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12	BLAPL/0007316/2020	RAJE HANTAL VS STATE OF ODISHA	G.N.MISHRA VS	M.V.79 /58 /2020 () //
13	BLAPL/0007317/2020	BABULA MUNDA LOHAR@ BADAL HEMBRAM VS STATE OF ODISHA	P.B.BAHALI VS	JASHIPUR /69 /2020 () //
14	BLAPL/0007318/2020	KHAGE @ KHAGESWAR PATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	KEGAON /77 /2020 () //
15	BLAPL/0007319/2020	SANATAN BARIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /268 /2020 () //
16	BLAPL/0007320/2020	KOTA RAMA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /126 /2018 () //
17	BLAPL/0007321/2020	SAGAR KUMAR SETHI VS STATE OF ODISHA	S.ROUT VS	BIKRAMPUR FCI /113 /2020 () //
18	BLAPL/0007322/2020	AMIT NAMO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /151 /2020 () //
19	BLAPL/0007323/2020	KARTIKA NAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KINJIRKELA /63 /2019 () //
20	BLAPL/0007324/2020	MD.JASIM VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	RAJGANGPUR /227 /2020 () //
21	BLAPL/0007325/2020	DEEPAK KUMAR ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL SADAR /341 /2020 () //
22	BLAPL/0007326/2020	JITENDRA DAS @ DILLIP VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHANTAPADA /264 /2016 () //
23	BLAPL/0007327/2020	SANU MATAM	PRASANTA KUMAR NANDA	MATHILI /119 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007328/2020	SOUMYA RANJAN PARIDA @ PIKAN	AVIRAM PATRA	MANCHESWAR P.S. /379 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007329/2020	SURAJ RAY	PRASANTA KUMAR NANDA	MATHILI /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007330/2020	AKASH DAS	UDIT RANJAN JENA	TUREIKELA /66 /2015
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007331/2020	BHABAGRAHI DWARI	PARTHA SARATHI NAYAK	MANGALPUR /58 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007332/2020	MANOJ DIGAL	SURYAKANTA DWIBEDI	G.UNDYAGIRI /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007333/2020	RINKU SHEIKH	PRASANTA KUMAR NANDA	MALKANGIRI /229 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007334/2020	SALBUM MALESH	PRASANTA KUMAR NANDA	MOTU /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007335/2020	TELAM KANA	PRASANTA KUMAR NANDA	MOTU /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007336/2020	KANHA SWAIN	A.K.SAHOO	KUMBHARAPARA /261 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007337/2020	PAPU @ HARESH DALEI	CHITTARANJAN PATTNAIK	BALASORE SADAR /175 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007338/2020	SAMSAN MAJHI	PULAKESH MOHANTY	R.UDAYAGIRI /75 /2020
		VS	VS	()

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35	BLAPL/0007339/2020	STATE OF ODISHA D.DURGA VS	JULU KHANSAMA VS	// SONEPUR /160 /2020 ()
36	BLAPL/0007340/2020	STATE OF ODISHA KRISHNA @ KANHEI KATA VS	UDIT RANJAN JENA VS	// SAINTALA /130 /2018 ()
37	BLAPL/0007341/2020	STATE OF ODISHA RAVINDRA @ RAVI SHARMA VS	BIJAYA KUMAR RAGADA VS	// JEYPORE SADAR /158 /2020 ()
38	BLAPL/0007342/2020	STATE OF ODISHA SAHEEN @ SAHENDRI KALANDI VS	ABHAYA KU. PARIDA VS	// GORUMOHISANI /16 /2019 ()
39	BLAPL/0007343/2020	STATE OF ODISHA MAHENDRA @ SILU JENA VS	B.R.TRIPATHY VS	// ORKEL /46 /2016 ()
40	BLAPL/0007344/2020	STATE OF ODISHA PRASANTA PARIDA VS	BIJAYA KUMAR RAGADA VS	// PATTAMUNDAI /219 /2018 ()
41	BLAPL/0007345/2020	STATE OF ODISHA JUDHISTIR EKKA VS	A.K.SAHOO VS	// DEOGARH /207 /2020 ()
42	BLAPL/0007346/2020	STATE OF ODISHA P.SINU VS	A.K.SAHOO VS	// SEA BEACH /197 /2019 ()
43	BLAPL/0007347/2020	STATE OF ODISHA SRIKANTA JENA @ TUKU VS	AMULYA RATNA PANDA VS	// KHANTAPADA /275 /2020 ()
44	BLAPL/0007348/2020	STATE OF ODISHA SIBA SETHI VS	BISWAJIT MOHANTY-5 VS	// JAGANNATHA PRASAD /182 /2020 ()
45	BLAPL/0007349/2020	STATE OF ODISHA PRASANTA KUMAR DAS VS STATE OF ODISHA	S.K.BHANJADEO VS	// ANGUL TOWN /951 /2020 () //

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46	BLAPL/0007350/2020	RAJESH BEHERA @ CHENGA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /361 /2020 () //
47	BLAPL/0007351/2020	KALIA @ BARUN MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	KEGAON /77 /2020 () //
48	BLAPL/0007352/2020	NIRBHAYA PRADHAN VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR MOHAPATRA VS	CUTTACK VIGILANCE /14 /2020 () //
49	BLAPL/0007353/2020	RUPI @ UPENDRA DAS VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	PURI SADAR /196 /2020 () //
50	BLAPL/0007354/2020	PRAFULLA BEHERA @ KULU VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	NISCHINTAKOILI /108 /2020 () //
51	BLAPL/0007355/2020	NARAYAN PANDA VS STATE OF ODISHA	A.K.SAHOO VS	BALIAPANDA /83 /2020 () //
52	BLAPL/0007356/2020	PRAKASH MALLIK @ PAPU VS STATE OF ODISHA	SURESH KUMAR JENA VS	JENAPUR /109 /2020 () //
53	BLAPL/0007357/2020	PRAFULLA BARIK @ PAPINA VS STATE OF ODISHA	NIRANJAN LENKA VS	PARADEEP LOCK /125 /2020 () //
54	BLAPL/0007358/2020	BADAL BISWAS VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /107 /2020 () //
55	BLAPL/0007359/2020	TUMU @ SUDAM BAGH VS STATE OF ODISHA	ANANTA PRASAD MISHRA VS	KUCHINDA /100 /2020 () //
56	BLAPL/0007360/2020	SUSHANTAMOHAKUD@MAHAKUD VS STATE OF ODISHA	BIPLABA P.B.BAHALI VS	GORUMOHISANI /32 /2020 () //
57	BLAPL/0007361/2020	B(BHUPATI) PRASAD RAJU @ BULI	PRASANTA KUMAR NANDA	SUNABEDA /102 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007362/2020	KALIA @ DASARATH MALLICK @ JHANKAR	A.K.SAHOO	KHARIAR /152 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007363/2020	TUNIA BEHERA	RITA SINGH	KISSANNAGAR PS /80 /2017
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007364/2020	PABITRA @ NILAMANI MOHANTA	J.K.KHUNTIA	KEONJHAR TOWN /188 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007365/2020	GITA RAY	SURESH KUMAR JENA	BARIPADA TOWN /418 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007366/2020	ATANKA MUNA @ MAHENDRA SAHOO	RANJAN KUMAR PRAHDAN	SEA BEACH /82 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007367/2020	SUSANTA BEHERA @ TERA	M.R.DHAL	BANKI /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007368/2020	PURAN BHATRA	RAJIB LOCHAN PATTNAIK	JHARIGAM /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000238/2020	BALARAM MISHRA	L.N.RAYATSINGH	//
		VS	VS	()
		STATE OF ORISSA		//
66	CMP/0000557/2020	KRUSHNA CHANDRA MEHER	ASIT KUMAR CHAUDHURY	//
		VS	VS	()
		KANHEI MAJHI		//
67	CMP/0000558/2020	JABAR MANGARAJ	ALOK KUMAR PANDA	//
		VS	VS	()
		KALIA HARIJAN @ CHHABI		//
68	CMP/0000559/2020	PANKAJ KUMAR NAYAK	D.N.SUBUDHI	//
		VS	VS	()

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69	CONTC/0004373/2020	SUKANTA BHOI MAGUNI BEHERA VS	DINESH KUMAR PANDA VS	// // 0
70	CONTC/0004374/2020	ARUN KUMAR BOTHRA MAHENDRA KUMAR BARIK VS	PARSURAM PARIJA AND ASSOCIATES VS	// // 0
71	CONTC/0004375/2020	STATE OF ODISHA BANAMBAR MOHARANA VS	SIDHESWAR MALLIK VS	// // 0
72	CONTC/0004376/2020	CHITRA ARUMUGAM MANOJ KUMAR PATEL VS	ADV VS	// // 0
73	CONTC/0004377/2020	S.AVAY DR.PRASANTA KUMAR MOHANTY VS	ADV VS	// // 0
74	CONTC/0004378/2020	SASWAT MISHRA DR. DAITYARI SUKLA VS	ADV VS	// // 0
75	CONTC/0004379/2020	SASWAT MISHRA BANIPRASAD PADHI VS	ADV VS	// // 0
76	CONTC/0004380/2020	JOTRIMAYA RATH KULAMANI NAYAK VS	ADV VS	// // 0
77	CONTC/0004381/2020	SUBRAT KUMAR BEHERA GANESWAR NAYAK VS	ADV VS	// // 0
78	CONTC/0004382/2020	SUBRAT KUMAR BEHERA SARAT @ SARAT CHANDRA NAYAK VS	ADV VS	// // 0
79	CONTC/0004383/2020	SUBRAT KUMAR BEHERA MANOJ @ MANOJ KUMAR NAYAK VS	ADV VS	// // 0
		SUBRAT KUMAR BEHERA		//

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80	CONTC/0004384/2020	KARUNA @ KARUNAKAR BAGHA VS SUBRAT KUMAR BEHERA	ADV VS	// 0 //
81	CONTC/0004385/2020	HARI SANKAR MISHRA VS PRADEEP KUMAR DAS	ADV VS	// 0 //
82	CONTC/0004386/2020	UDAYANATH AGASTI VS ANU GARG	ADV VS	// 0 //
83	CONTC/0004387/2020	RABINDRA NATH MAHAPATRA VS PRADEEP KUMAR DASH	ADV VS	// 0 //
84	CONTC/0004388/2020	SOURIBALA DEY VS SANJAY KUMAR MOHANTY	ADV VS	// 0 //
85	CONTC/0004389/2020	PURUSOTTAM PATRA VS ANU GARG	ADV VS	// 0 //
86	CONTC/0004390/2020	RADHAGOBINDA BEHERA VS ANU GARG	ADV VS	// 0 //
87	CONTC/0004391/2020	SARAT CHANDRA MOHANTY VS SAMINENI GIRIDHAR	ADV VS	// 0 //
88	CONTC/0004392/2020	PARESH KUMAR DWIBEDI VS SATYABRATA SAHOO	ADV VS	// 0 //
89	CONTC/0004393/2020	NARENDRA NATH NAYAK VS ANU GARG	ADV VS	// 0 //
90	CONTC/0004394/2020	NIHAR RANJAN SAHOO VS DR. SAURABH GARG	RAJJEET ROY VS	// 0 //
91	CONTC/0004395/2020	ARUNA KUMAR BARIK	RAJJEET ROY	//

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		VS	VS	0
		BISHNUPADA SETHI		//
92	CONTC/0004396/2020	GOPINATH PANIGRAHI	ADV	//
		VS	VS	0
		ASHOK K.K.MEENA		//
93	CONTC/0004397/2020	NANDA KISHORE PADHI	ADV	//
		VS	VS	0
		RAMESH CHANDRA PANDA		//
94	CONTC/0004398/2020	SUCHITRA MISHRA	MANAS PATI	//
		VS	VS	0
		SATYABRATA SAHOO		//
95	CONTC/0004399/2020	DR. DEEPA NAG	SHASHI BHUSAN JENA	//
		VS	VS	0
		SASWAT MISHRA		//
96	CONTC/0004400/2020	SATRUNGHNA ROUT	ADV	//
		VS	VS	0
		DR. MONA SHARMA		//
97	CONTC/0004401/2020	DR. APARNA DUTTA	SHASHI BHUSAN JENA	//
		VS	VS	0
		SASWAT MISHRA		//
98	CONTC/0004402/2020	RABINDRA NATH JENA	ADV	//
		VS	VS	0
		SUSHIL KUMAR BEHERA		//
99	CONTC/0004403/2020	RANJITA BHOINA	ADV	//
		VS	VS	0
		SURJYA NARAYAN DASH		//
100	CONTC/0004404/2020	SANJAY KUMAR MAHAPATRA	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
101	CONTC/0004405/2020	ANTARYAMI NARAYAN DAS YADAV	ANUGRAHA NARAYAN SAMANTARAY	//
		VS	VS	0
		ANJALI TARA		//
102	CONTC/0004406/2020	INDO FLOGATE LTD.	ADV	//
		VS	VS	0

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103	CONTR/0000057/2020	AUTHORISED OFFICER OF WESCO BIJAYALAXMI DAS VS DR.UMA SHANKAR DASH	BYOMAKESH TRIPATHY VS	// / /0 ()
104	CONTR/0000058/2020	ABHAY SETHY VS DR. SHRI NITI SHEKHAR	BYOMAKESH TRIPATHY VS	// / /0 ()
105	CONTR/0000059/2020	SUSIL KUMAR PRADHAN VS DR.UMA SHANKAR DASH	BYOMAKESH TRIPATHY VS	// / /0 ()
106	CONTR/0000060/2020	PRATAP CH.DEHURY VS DR. JUGAL KISHORE KUMAR BANOTH	BYOMAKESH TRIPATHY VS	// / /0 ()
107	CRLA/0000524/2020	MENGA @ MEGHANAD CHHATRIA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	JUNAGARH /163 /2020 ()
108	CRLA/0000525/2020	BIJAYA @ ARJUN SINKU VS STATE OF ODISHA	ABHAYA KU. PARIDA VS	BADAMPAHAD /22 /2018 ()
109	CRLMA/0000140/2020	LABA SAHU VS STATE OF ODISHA	DEVASISH PANDA VS	PARLAKHEMUNDI /119 /2020 ()
110	CRLMC/0001443/2020	BAU @ SANGRAM SWAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	NAUGAON /36 /2012 ()
111	CRLMC/0001444/2020	KALIM KHAN VS STATE OF ORISSA	PRADEEPTA KUMAR MOHANTY VS	KHAJURIPADA /75 /2019 ()
112	CRLMC/0001445/2020	RANJAN @ GOPABANDHU PAIKCHANDAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /120 /2003 ()
113	CRLMC/0001446/2020	NIRU @ NIRUPAMA SETH VS STATE OF ODISHA	G.N.SAHU VS	PAIKMAL /51 /2015 ()

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114	CRLMC/0001447/2020	JAYASHREE MOHANTY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	TIGIRIA /130 /2019 () //
115	CRLMC/0001448/2020	HEMALATA NAYAK VS THE INSPECTOR IN CHARGE BHADRAK	S.K.NAYAK 2 VS	BHADRAK TOWN /241 /2020 () //
116	CRLMC/0001449/2020	MUGUDA RAMANNA@M.RAMANA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SESHKHAL /47 /2020 () //
117	CRLMC/0001450/2020	SANGHAMITRA MISHRA VS STATE OF ODISHA	CHAITANYA NAYAK VS	/ /0 () //
118	CRLMC/0001451/2020	PRIYABRATA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /121 /2020 () //
119	CRLMC/0001452/2020	SANTOSH KU. TRIPATHY VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /58 /2018 () //
120	CRLMC/0001453/2020	HRUDANANDA MOHANTY VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /60 /2018 () //
121	CRLMC/0001454/2020	DESHA RANJAN SETHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /42 /2018 () //
122	CRLMC/0001455/2020	DESHA RANJAN SETHI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /53 /2018 () //
123	CRLMC/0001456/2020	A.CHAKRAPANI VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /74 /2018 () //
124	CRLMC/0001457/2020	PURNA CHANDRA PRADHAN VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /40 /2018 () //
125	CRLMC/0001458/2020	GOBARDHAN SAHOO	K.K.SWAIN	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0001459/2020	SATYAJIT SAHU	BIGYAN KUMAR SHARMA	KARANJIA /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0001460/2020	NILANCHAL ADHIKARI	BHARAT JALLI	RAYAGADA TOWN /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0001210/2020	RAKESH KUMAR RATH	AMIYA KUMAR TARAI	/ /0
		VS	VS	()
		SANJEEB KUMAR SAHOO		//
129	CRLMP/0001211/2020	SADASIVA DAS	M.R.MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0001212/2020	PURNENDU DUTTA	RAMESH AGARWAL	/ /0
		VS	VS	()
		INSPECTOR-IN-CHARGE		//
131	CRLMP/0001213/2020	RANJEET KUMAR MANDAL @ RANJIT KUMAR	SHIBANATHA MISHRA-1	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0001214/2020	MAHBUB ANSARI	DHIRENDRA KU. MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0001215/2020	RAMA CHANDRA PANDA	K.C.RAJGURU MOHAPATRA	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE,KEONJHAR		//
134	CRLMP/0001216/2020	JAGI MANGAT PANDA	PRANAB GHOSE	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0001217/2020	JHUNA BEHERA	P.K.DASH	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE		//
136	CRLMP/0001218/2020	KRUSHNA CHANDRA MEHER	ASIT KUMAR CHAUDHURY	/ /0
		VS	VS	()

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137	CRLMP/0001219/2020	STATE OF ODISHA BHARAT MALLIK @ PANCHANAN VS	SARBESWAR SAHOO VS	// / /0 ()
138	CRLMP/0001220/2020	STATE OF ODISHA MAMATA MAYEE BISWAL VS	GOPINATH PANDA VS	// / /0 ()
139	CRLMP/0001221/2020	STATE OF ODISHA RAJESH KUMAR AGRAWAL VS	SACHIDANANDA PADHEE VS	// / /0 ()
140	CRLMP/0001222/2020	STATE OF ODISHA DEBENDRA NAYAK VS	GIRIDHARI SINGH VS	// / /0 ()
141	CRLMP/0001223/2020	STATE OF ODISHA UMA BHOI VS	A.PATTANAİK VS	// BALIANTA P.S. /191 /2020 ()
142	CRLMP/0001224/2020	STATE OF ODISHA MANORANJAN KARA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
143	CRLMP/0001225/2020	STATE OF ODISHA SARADA PRASAD SAMANTRAY VS	A.PATTANAİK VS	// / /0 ()
144	CRLMP/0001226/2020	STATE OF ODISHA PRATIMA SAHOO VS	ANAM CHARAN PANDA VS	// / /0 ()
145	CRLREV/0000405/2020	STATE OF ODISHA SANKAR LAL SAHOO VS	BISWAJIT NAYAK VS	// RAGHUNATHPALI /43 /2020 ()
146	MACA/0000692/2020	STATE OF ODISHA THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD. VS	VS	// / /0 ()
147	MACA/0000693/2020	DHANESWAR BISWAL THE DIVISIONAL MANAGER, LEGAL VS GITANJALI ACHARYA	NAYAN BEHARI DAS VS	// / /0 ()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	MACA/0000694/2020	NIRANJAN BHOI VS DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD	ALOK KUMAR PANDA VS	// 0 //
149	MACA/0000695/2020	SIBARAM MADALA VS RANJAN LIMA	SANTOSH KUMAR NANDA VS	// 0 //
150	MSA/0000003/2020	M/S.HIT TECH EDIFICE PVT LTD. VS SANKAR SEBAK DEY	SUBHANKAR ROUT VS	// 0 //
151	MSA/0000004/2020	M/S HI TECH EDIFICE PVT. LTD. VS DEVI PRASANNA MOHANTY	SUBHANKAR ROUT VS	// 0 //
152	MSA/0000005/2020	M/S. HI-TECH EDICICE PVT LTD. VS DEBASIS SEN	SUBHANKAR ROUT VS	// 0 //
153	MSA/0000006/2020	M/S HI TECH EDIFICE PVT LTD VS RABINDRA NATH DASH	SUBHANKAR ROUT VS	// 0 //
154	RPFAM/0000116/2020	SURYA NARAYAN PADHI VS SHIBANI MISHRA	SAMIR KUMAR MISHRA VS	// 0 //
155	TRP(C)/0000162/2020	TRUPTI DASH VS PRAHALLAD PATI	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
156	TRP(C)/0000163/2020	BHAGYASHREE JENA VS DEBABRATA ROUT	SATYABRATA SENAPATI VS	// 0 //
157	TRP(C)/0000164/2020	SAIKALYANI SUVALAXMI SWAIN@KALYANISUENDRAXMISWAIN VS DIPTI RANJAN BARIK	SUENDRAXMISWAIN VS	// 0 //
158	TRP(C)/0000165/2020	HIMANSU SEKHAR NAYAK VS MANASWINI ROUT	BRUNDABAN ROUT VS	// 0 //
159	TRP(C)/0000166/2020	SONY BAG	BIJAYA KUMAR RAGADA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	TRP(C)/0000167/2020	SARAT KU MANHIRA PADMAJA SUBHASHMITA NANDA	SANJIB SWAIN	//
		VS	VS	0
161	WA/0000602/2020	PRASANA KUAMR MISHRA MURALIDHAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
162	WP(C)/0027136/2020	STATE OF ODISHA RABINARAYAN BINOD	UPENDRA KUMAR SAMAL	//
		VS	VS	0
163	WP(C)/0027137/2020	THE ADDITIONAL DISTRICT MAGISTRATE, SUNDARGARH CHAMPA NAYAK	SASWATI MOHAPATRA	//
		VS	VS	0
164	WP(C)/0027138/2020	STATE OF ODISHA PRABHAT KUMAR PADHY	SATYABRATA MOHANTY..1	//
		VS	VS	0
165	WP(C)/0027139/2020	STATE OF ODISHA BIRENDRA KUMAR MOHANTY	SATYABRATA MOHANTY..1	//
		VS	VS	0
166	WP(C)/0027140/2020	STATE OF ODISHA HIMANSU KUMAR DUTTA	SATYABRATA MOHANTY..1	//
		VS	VS	0
167	WP(C)/0027141/2020	STATE OF ODISHA MURALIDHAR MOHANTY	SATYABRATA MOHANTY..1	//
		VS	VS	0
168	WP(C)/0027142/2020	STATE OF ODISHA PRAKASH CHANDRA MISHRA	SATYABRATA MOHANTY..1	//
		VS	VS	0
169	WP(C)/0027143/2020	STATE OF ODISHA NALINI PATTNAIK	SATYABRATA MOHANTY..1	//
		VS	VS	0
170	WP(C)/0027144/2020	STATE OF ODISHA BIMAL KUMAR SAHOO	SATYABRATA MOHANTY..1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0027145/2020	STATE OF ODISHA SAILENDRA KUMAR DAS VS	SATYABRATA MOHANTY..1 VS	// // 0
172	WP(C)/0027146/2020	STATE OF ODISHA SAHADEB DAS VS	SATYABRATA MOHANTY..1 VS	// // 0
173	WP(C)/0027147/2020	STATE OF ODISHA KAILASH BEHERA VS	SATYABRATA MOHANTY..1 VS	// // 0
174	WP(C)/0027148/2020	STATE OF ODISHA PRAVAT KUMAR SUTAR VS	SATYABRATA MOHANTY..1 VS	// // 0
175	WP(C)/0027149/2020	STATE OF ODISHA PRAFULLA KUMAR BISWAL VS	SATYABRATA MOHANTY..1 VS	// // 0
176	WP(C)/0027150/2020	STATE OF ODISHA SURESH CHANRA MAHAPATRA VS	SATYABRATA MOHANTY (1) VS	// // 0
177	WP(C)/0027151/2020	STATE OF ODISHA PANCHANAN BARIHA VS	TRILOCHAN NANDA VS	// // 0
178	WP(C)/0027152/2020	STATE OF ODISHA HIMANSHU SEKHAR BAIDYA VS	SATYABRATA MOHANTY..1 VS	// // 0
179	WP(C)/0027153/2020	STATE OF ODISHA PRAVAT KUMAR MAHARANA VS	L.K.MOHANTY VS	// // 0
180	WP(C)/0027154/2020	STATE OF ODISHA BANABIHARI CHAKRAVERTY VS	SATYABRATA MOHANTY..1 VS	// // 0
181	WP(C)/0027155/2020	STATE OF ODISHA JAFRAN KUMAR SAMANTARAY VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0027156/2020	LAXMIDHAR PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
183	WP(C)/0027157/2020	DEBENDRA KUMAR MUDULI VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
184	WP(C)/0027158/2020	DEBADUTTA BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
185	WP(C)/0027159/2020	NIROD KUMAR DAS VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
186	WP(C)/0027160/2020	NITYANANDA JENA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
187	WP(C)/0027161/2020	RANJAN KUMAR DASH VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
188	WP(C)/0027162/2020	BAIRAGI CHARAN NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
189	WP(C)/0027163/2020	BANAJA BASINI SABAT VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
190	WP(C)/0027164/2020	AMIYA KUMAR NAIK VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
191	WP(C)/0027165/2020	SAROJINI NANDA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
192	WP(C)/0027166/2020	ASHUTOSH PASHAYAT VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
193	WP(C)/0027167/2020	DEBENDRA KUMAR SAHOO	SATYABRATA MOHANTY..1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0027168/2020	GOURANGA CHARAN MOHANTY	SIRYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0027169/2020	CHANDRA SEKHAR MOHANTY	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0027170/2020	NATABAR ROUT	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0027171/2020	SHIBA PRASAD BISWAL	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0027172/2020	BALARAM PARIDA	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0027173/2020	KABITA BAI	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0027174/2020	PRASANNA KUMAR SWAIN	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0027175/2020	GITANJALI DAS @ GITAMANI MOHANTY	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0027176/2020	MALABIKA DWIVEDEE	SATYABRATA MOHANTY..1	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0027177/2020	MADAN MOHAN THATAI	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0027178/2020	DEBADATTA TRIPATHY	SATYABRATA MOHANTY..1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0027179/2020	STATE OF ODISHA BIJAYA KUMAR PANIGRAHI VS	BANABIHARI RAY VS	// // 0
206	WP(C)/0027180/2020	STATE OF ORISSA SUDHIR KUMAR ROUT VS	SATYABRATA MOHANTY..1 VS	// // 0
207	WP(C)/0027181/2020	STATE OF ODISHA NIRMAL KUMARI DAS VS	SATYABRATA MOHANTY..1 VS	// // 0
208	WP(C)/0027182/2020	STATE OF ODISHA BHARAT CHANDRA DASH VS	L.K.MOHANTY VS	// // 0
209	WP(C)/0027183/2020	STATE OF ORISSA SUBRAT KUMAR SHA VS	DAYANIDHI MISHRA VS	// // 0
210	WP(C)/0027184/2020	STATE OF ODISHA TAPAN MALLIK VS	TRILOCHAN NANDA VS	// // 0
211	WP(C)/0027185/2020	STATE OF ODISHA ASHOK KUMAR SWAIN VS	SATYABRATA MOHANTY..1 VS	// // 0
212	WP(C)/0027186/2020	STATE OF ODISHA RAGHUNATH SAMAL VS COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// // 0
213	WP(C)/0027187/2020	ASHOK KUMAR PARIJA VS	SATYABRATA MOHANTY..1 VS	// // 0
214	WP(C)/0027188/2020	STATE OF ODISHA SUNANDA KISHORE BEHERA VS	SATYABRATA MOHANTY..1 VS	// // 0
215	WP(C)/0027189/2020	STATE OF ODISHA TANUJA KARTIK VS THE DIRECTOR, T.E.AND SCERT, GOVT.OF ODISHA	TRILOCHAN PANIGRAHI VS	// // 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0027190/2020	SNIGDHARANI BEHURA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
217	WP(C)/0027191/2020	RAKHEL CHANDRA SWAIN VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
218	WP(C)/0027192/2020	SATYABRATA SATAPATHY VS THE STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
219	WP(C)/0027193/2020	RAMA CHANDRA PATRA VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
220	WP(C)/0027194/2020	PRABODH KUMAR RATH VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
221	WP(C)/0027195/2020	MAA KHETRAPALI SWAYAM SAHAYAK GOSTALI VS STATE OF ODISHA	PRASANNA MISHRA VS	// 0 //
222	WP(C)/0027196/2020	BABAJI CHARAN SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
223	WP(C)/0027197/2020	SIBA PRASAD DAS VS STATE OF ODISHA	SATYABRATA MOHANTY..1 VS	// 0 //
224	WP(C)/0027198/2020	BHABANI SANKAR KAR VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
225	WP(C)/0027199/2020	GEETANJALI SAHANI VS GOVT.OF ORISSA	GAGAN BIHARI SINGH VS	// 0 //
226	WP(C)/0027200/2020	SUSMITA MOHANTY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
227	WP(C)/0027201/2020	BHARATI PRAVA KARAN	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		NATIONAL COUNCIL FOR COOPERATIVE TRAINING		//
228	WP(C)/0027202/2020	HINDALCO INDUSTRIES LIMITED	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0027203/2020	AKSHAYA KUMAR MALLICK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0027204/2020	BAIKUNTHA BIHARI DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0027205/2020	YUDHISTHIR SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0027206/2020	SURIN KUMAR NATH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0027207/2020	BADAL KUMAR JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0027208/2020	MURALIDHAR JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027209/2020	PRAVAT KUMAR PATTNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0027210/2020	ABHIRAM BEHERA	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0027211/2020	LAXMAN SOREN	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0027212/2020	JANAKI BEHERA	JAGABANDHU SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0027213/2020	STATE OF ODISHA ISWAR JANI VS	DIPTI RANJAN BHOKTA VS	// // 0
240	WP(C)/0027214/2020	STATE OF ODISHA MEGHAMALA BAGH VS	DIPTI RANJAN BHOKTA VS	// // 0
241	WP(C)/0027215/2020	STATE OF ODISHA PITAMBAR SWAIN VS	DIPTI RANJAN BHOKTA VS	// // 0
242	WP(C)/0027216/2020	STATE OF ODISHA DURYODHAN PARIDA VS	B.R.MOHAPATRA VS	// // 0
243	WP(C)/0027217/2020	STATE OF ODISHA DEBASISH BASTIA VS	B.R.MOHAPATRA VS	// // 0
244	WP(C)/0027218/2020	STATE OF ODISHA KSHYETRA MOHAN JENA VS	B.R.MOHAPATRA VS	// // 0
245	WP(C)/0027219/2020	STATE OF ODISHA RAMESH CHANDRA BARIKI VS	B.R.MOHAPATRA VS	// // 0
246	WP(C)/0027220/2020	STATE OF ODISHA BHAGIRATHI PRADHAN VS	B.R.MOHAPATRA VS	// // 0
247	WP(C)/0027221/2020	STATE OF ODISHA BHUBANESWAR SAHOO VS	B.R.MOHAPATRA VS	// // 0
248	WP(C)/0027222/2020	STATE OF ODISHA SANJAYA KUMAR PANDA VS	B.R.MOHAPATRA VS	// // 0
249	WP(C)/0027223/2020	STATE OF ODISHA PRIYANKA PRIYADARSHINI VS STATE OF ODISHA	S.D.ROUTRAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0027224/2020	LALA ATUL KUMAR RAY VS KANCHANBALA RATH	ARUN KUMAR DAS VS	// 0 //
251	WP(C)/0027225/2020	M/S.POOJARINI ENTERPRISERS VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
252	WP(C)/0027226/2020	DAMBARUDHAR MOHANTA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
253	WP(C)/0027227/2020	SASANAMU BALARAJU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
254	WP(C)/0027228/2020	BINOD KUMAR SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
255	WP(C)/0027229/2020	AMAN SULTANIA VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //
256	WP(C)/0027230/2020	REKHA DEVI VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //
257	WP(C)/0027231/2020	BALARAM SINGH VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
258	WP(C)/0027232/2020	KARTIKA CHANDRA DEY VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
259	WP(C)/0027233/2020	BASUDEV ROUDIA VS THE HONOURABLE CLAIM COMMISSION, MCL	SHANTI PRAKASH MOHANTY VS	// 0 //
260	WP(C)/0027234/2020	ARATI DEY VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
261	WP(C)/0027235/2020	SHANTILATA DAS	R.C.JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0027236/2020	UTSABA PATEL	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		THE HONOURABLE CLAIM COMMISSION,MCL		//
263	WP(C)/0027237/2020	RITARANI KAR	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0027238/2020	ANITA MANJARI DASH	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0027239/2020	NANDA KISHORE DAS	SANTANU KUMAR SARANGI	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.		//
266	WP(C)/0027240/2020	NIRUPAMA PATRA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0027241/2020	MAMATA PATRA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0027242/2020	M/S.SUMAN ENTERPRISERS.	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027243/2020	SAPAN KUMAR PRADHAN	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0027244/2020	AISHWARYARANI GIRI	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0027245/2020	M/S.POOJARINI ENTERPRISERS.	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027246/2020	SAMBHUNATH SAHOO	RAMA CHANDRA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0027247/2020	STATE OF ORISSA PRADEEP KUMAR BEHERA VS	S.C.D.DASH VS	// // 0
274	WP(C)/0027248/2020	STATE OF ODISHA JYANNA RANJAN DAS VS	RAMA CHANDRA JENA VS	// // 0
275	WP(C)/0027249/2020	STATE OF ORISSA ALEKHA PRASAD ROUT VS	S.C.DEV.DASH VS	// // 0
276	WP(C)/0027250/2020	STATE OF ODISHA SUNIL KUMAR DAS VS	RAMA CHANDRA JENA VS	// // 0
277	WP(C)/0027251/2020	STATE OF ORISSA PRABHAT KUMAR DASH VS	S.C.DEV.DASH VS	// // 0
278	WP(C)/0027252/2020	STATE OF ODISHA RASHMI REKHA BERA VS	RAMA CHANDRA JENA VS	// // 0
279	WP(C)/0027253/2020	STATE OF ORISSA MANOJ KUMAR RATH VS	S.C.DEV.DASH VS	// // 0
280	WP(C)/0027254/2020	STATE OF ODISHA PRAMILABALA PRADHAN VS	RAMA CHANDRA JENA VS	// // 0
281	WP(C)/0027255/2020	STATE OF ORISSA PRAMODA KUMAR RATH VS	S.C.DEV.DASH VS	// // 0
282	WP(C)/0027256/2020	STATE OF ODISHA MANOJ KUMAR NAYAK VS	SUBASH CHANDRA PANI VS	// // 0
283	WP(C)/0027257/2020	UNION OF INDIA BIBHUDATTA ROUT VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0027258/2020	TAPAN KUMAR JENA VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	SUBASH CHANDRA PANI VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	// 0 //
285	WP(C)/0027259/2020	JHARANA MURMU VS STATE OF ORISSA	RAMA CHANDRA JENA VS STATE OF ORISSA	// 0 //
286	WP(C)/0027260/2020	SABITA BEHURIA VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	SUBASH CHANDRA PANI VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	// 0 //
287	WP(C)/0027261/2020	ASHAMANJARI PRADHAN VS STATE OF ORISSA	RAMA CHANDRA JENA VS STATE OF ORISSA	// 0 //
288	WP(C)/0027262/2020	MAHESWAR PATRA VS UNION OF INDIA	SUBASH CHANDRA PANI VS UNION OF INDIA	// 0 //
289	WP(C)/0027263/2020	SAMBHUNATH PARIDA VS UNION OF INDIA	SUBASH CHANDRA PANI VS UNION OF INDIA	// 0 //
290	WP(C)/0027264/2020	JANAKIMANI JENA VS STATE OF ORISSA	RAMA CHANDRA JENA VS STATE OF ORISSA	// 0 //
291	WP(C)/0027265/2020	PRADEEP KUMAR MISHRA VS UNION OF INDIA	SUBASH CHANDRA PANI VS UNION OF INDIA	// 0 //
292	WP(C)/0027266/2020	SUSHANTA KUMAR DAS VS STATE OF ORISSA	RAMA CHANDRA JENA VS STATE OF ORISSA	// 0 //
293	WP(C)/0027267/2020	ANTARYAMI SAHU VS UNION OF INDIA	SUBASH CHANDRA PANI VS UNION OF INDIA	// 0 //
294	WP(C)/0027268/2020	PRANATI JENA VS STATE OF ORISSA	RAMA CHANDRA JENA VS STATE OF ORISSA	// 0 //
295	WP(C)/0027269/2020	SANJAY KUMAR MOHANTY	SUBASH CHANDRA PANI	//

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FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0027270/2020	DIBAKAR MAHANA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0027271/2020	SARAT KUMAR GHARAI	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0027272/2020	LATARANI SASMAL	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0027273/2020	GOURISHANKAR JENA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0027274/2020	SK.GOLAP ALLI	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0027275/2020	BIJAY LAXMI JENA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0027276/2020	AUROBINDA DAS	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0027277/2020	BISHNU CHARAN LENKA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0027278/2020	SAROJINI PRADHAN	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0027279/2020	SUDHIR KUMAR RANA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
306	WP(C)/0027280/2020	SUDHANSU SEKHAR POLAI	RAMA CHANDRA JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :12/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0027281/2020	STATE OF ORISSA GIRISH CHANDRA NAYAK VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// // 0 //
308	WP(C)/0027282/2020	RAMESH CHANDRA SOREN VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
309	WP(C)/0027283/2020	RAJENDRA KUMAR MISHRA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
310	WP(C)/0027284/2020	NANDAGOPAL PATRA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
311	WP(C)/0027285/2020	DR.GANESH CHANDRA MOHAPATRA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
312	WP(C)/0027286/2020	HARENDRANATH BEHERA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
313	WP(C)/0027287/2020	DHRUBA NARAYAN SAMANTARAY VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
314	WP(C)/0027288/2020	MINA RANI DAS VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
315	WP(C)/0027289/2020	SANJUKTA SASMAL VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
316	WP(C)/0027290/2020	DOLAGOVINDA JENA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
317	WP(C)/0027291/2020	NARIGOPAL PRADHAN VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :12/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0027292/2020	BASUDEV BEHERA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
319	WP(C)/0027293/2020	LAXMINARAYAN DEY VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
320	WP(C)/0027294/2020	RATNAKAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
321	WP(C)/0027295/2020	SABITA SINGH VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
322	WP(C)/0027296/2020	SOURI PRASAD BISWAL VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
323	WP(C)/0027297/2020	KALPANARANI CHAND VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
324	WP(C)/0027298/2020	JAYANTI DUTTA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
325	WP(C)/0027299/2020	MAMATA MOHANTY VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
326	WP(C)/0027300/2020	SHISHIR KUMAR JENA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
327	WP(C)/0027301/2020	KUSHA SUNANI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
328	WP(C)/0027302/2020	RANGADHAR JENA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
329	WP(C)/0027303/2020	MANOJ PATEL	BIJAYA KUMAR BEHERA 1	//

ORISSA HIGH COURT**FILING REPORT AS ON :12/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027304/2020	TAPAN KUMAR SINGH	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ORISSA		//
331	WP(C)/0027305/2020	DEBENDRA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027306/2020	TRIMATI ROUT	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027307/2020	SUSHAMA RANA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0027308/2020	KUMARI BANJARA @ NAIK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027309/2020	GANESWAR BAG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0027310/2020	PUSPA KAIBARTA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027311/2020	SATYA PARABHOI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0027312/2020	SOBHARAM ROUT	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027313/2020	NARENDRA RANA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0027314/2020	BHANU PRASAD PARABHUA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0027315/2020	STATE OF ODISHA BIDYADHAR RANA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
342	WP(C)/0027316/2020	STATE OF ODISHA TIKMAN RANA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
343	WP(C)/0027317/2020	STATE OF ODISHA KAMAL KISHORE AGRAWAL VS	PARTHA SARATHI DAS VS	// // 0
344	WP(C)/0027318/2020	INSPECTOR GENERAL OF REGISTRATION CUM REGISTRAR OF SOCIETIES NIRAKAR SETHI VS	BINI MISHRA VS	// // 0
345	WP(C)/0027319/2020	STATE OF ODISHA BHUSAN POWER AND STEEL LIMITED VS	SATYAJIT MOHANTY VS	// // 0
346	WP(C)/0027320/2020	ODISHA MINIG CORPORATION LIMITED JEMAMANI TANDI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
347	WP(C)/0027321/2020	STATE OF ODISHA MOHAN MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
348	WP(C)/0027322/2020	STATE OF ODISHA GUNAMATI RANA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
349	WP(C)/0027323/2020	STATE OF ODISHA AKURA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
350	WP(C)/0027324/2020	STATE OF ODISHA UMAKANTA NAIK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
351	WP(C)/0027325/2020	STATE OF ODISHA TEKESWAR PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :12/10/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0027326/2020	UMA SANKAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
353	WP(C)/0027327/2020	NILU PATL @ NIRMAL CHANDRA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
354	WP(C)/0027328/2020	TOPHAN SUNANI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
355	WP(C)/0027329/2020	NILAKANTHA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
356	WP(C)/0027330/2020	MOHAN SINGH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
357	WP(C)/0027331/2020	GHANASHYAM PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
358	WP(C)/0027332/2020	KAMALA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
359	WP(C)/0027333/2020	JHARANA SUNANI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
360	WP(C)/0027334/2020	RAJU BAG VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
361	WP(C)/0027335/2020	SURINDAR SINGH CHHABRA VS D.G. OF POLICE ODISHA	M.R.DHAL VS	// 0 //
362	WP(C)/0027336/2020	SATYA NARAYAN DASH VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
363	WP(C)/0027337/2020	SHYAMA CHARAN MOHANTY	RAMA KRISHNA BISOI	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0027338/2020	SAKIL AHEMMED	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0027339/2020	RADHANATH MOHANTA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0027340/2020	INSPECTOR OF SCHOOLS BALASORE, CIRCLE SENIOR STANDING COUNSEL (S AND ME)		//
		VS	VS	0
		KAMALAKANTA DAS		//
367	WP(C)/0027341/2020	PRADIPTA KUMAR PATRA	SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0027342/2020	JASODA BISWAS	UNMESH CHANDRA JENA	//
		VS	VS	0
		BHADRAK COOPERATIVE URBAN BANK LTD.		//
369	WP(C)/0027343/2020	RUPTESH PATTANAYAK	SOUMYA MISHRA	//
		VS	VS	0
		SETTLEMENT OFFICER CUTTACK MAJOR SETTLEMENT		//
370	WP(C)/0027344/2020	KAMALA KANTA SETHY	GOPABANDHU PANDA	//
		VS	VS	0
		SUB COLLECTOR ANANDAPUR		//
371	WP(C)/0027345/2020	RAMAKANTA DEHURI	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0027346/2020	JADUKULA CHANDRA PATTNAIK	SANJAY KUMAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
373	WP(C)/0027347/2020	LOBHANDRI TANDI	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0027348/2020	UMESH CHANDRA MISHRA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0027349/2020	STATE OF ODISHA BISHNUPRIYA MANDAL VS	SIDDHARTH PRASAD MISHRA VS	// // 0
376	WP(C)/0027350/2020	STATE OF ODISHA BIJAYALAXMI SAMANTARAY VS	SUSHANTA KUMAR MISHRA VS	// // 0
377	WP(C)/0027351/2020	STATE OF ODISHA SUCHITRA KHATUA VS	SUSHANTA KUMAR MISHRA VS	// // 0
378	WP(C)/0027352/2020	STATE OF ODISHA R.LAXMI NARAYAN REDDY VS	RAMA KRISHNA BISOI VS	// // 0
379	WP(C)/0027353/2020	STATE OF ODISHA NETA PRADHAN VS	B.R.TRIPATHY VS	// // 0
380	WP(C)/0027354/2020	STATE OF ORISSA NETA PRADHAN VS	B.R.TRIPATHY VS	// // 0
381	WP(C)/0027355/2020	STATE OF ORISSA CHHABILA KAR VS	B.R.TRIPATHY VS	// // 0
382	WP(C)/0027356/2020	STATE OF ORISSA RABINDRA KAR VS	B.R.TRIPATHY VS	// // 0
383	WP(C)/0027357/2020	STATE OF ORISSA PABITRA KAR VS	B.R.TRIPATHY VS	// // 0
384	WP(C)/0027358/2020	STATE OF ORISSA SUSANTA KUMAR SAHOO VS	S.P.NATH VS	// // 0
385	WP(C)/0027359/2020	STATE OF ODISHA MIHIR KUMAR PANDA VS STATE OF ODISHA	S.P.NATH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0027360/2020	T.GOPAL KRUSHNA SARABA VS STATE OF ODISHA	S.P.NATH VS	// 0 //
387	WP(C)/0027361/2020	GOUTAM NAYAK VS STATE OF ODISHA	S.P.NATH VS	// 0 //
388	WP(C)/0027362/2020	SUSIL CHANDRA DASH VS STATE OF ODISHA	S.P.NATH VS	// 0 //
389	WP(C)/0027363/2020	HARIHAR JENA VS STATE OF ORISSA	SAHASRA JYOTI NANDA VS	// 0 //
390	WP(C)/0027364/2020	SUBRAJIT MISHRA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
391	WP(C)/0027365/2020	BIKASH AGARWALLA VS THE SECRETARY COUNCIL OF HIGHER SECONDARY EDUCATION, ORISSA	MANAS CHAND VS	// 0 //
392	WP(C)/0027366/2020	HARSHAMANI MOHARANA VS TAHASILDAR, ODAGAON	ANTARYAMI SWAIN VS	// 0 //
393	WPCRL/0000103/2020	JAINENDRA SINGH VS STATE OF ODISHA	A.CH.RATH VS	//0 0 //
394	ABLAPL/0012508/2020	G.KOTESWAR RAO @ KOTI VS STATE OF ODISHA	S.S.RAO VS	SESHKHAL /90 /2020 0 //
395	ABLAPL/0012509/2020	TAPOI MALLICK VS STATE OF ODISHA	B.B.MOHAPATRA VS	PARADEEP LOCK /162 /2020 0 //
396	ABLAPL/0012510/2020	RAJKISHORE BEHERA @ CHUGA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	MAHANGA /138 /2020 0 //
397	ABLAPL/0012511/2020	SOMANATH SAHOO @ KAPA	ALOK KUMAR MOHAPATRA	KUMBHARAPARA /194 /2020

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FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0012512/2020	GANDHI KISAN	PRADEEP KUMAR MOHAPATRA	VIGILANCE PS (BERHAMPUR) /13 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
399	ABLAPL/0012513/2020	GANDHI KISAN	PRADEEP KUMAR MOHAPATRA	VIGILANCE PS (BERHAMPUR) /14 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
400	ABLAPL/0012514/2020	BIDYADHAR BEHERA	PRADEEP KUMAR MOHAPATRA	VIGILANCE PS (BERHAMPUR) /13 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
401	ABLAPL/0012515/2020	BIDYADHAR BEHERA	PRADEEP KUMAR MOHAPATRA	JAGANNATHA PRASAD /14 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
402	ABLAPL/0012516/2020	JAGABANDHU SAHOO	PRADEEP KUMAR MOHAPATRA	VIGILANCE PS (BERHAMPUR) /13 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
403	ABLAPL/0012517/2020	JAGABANDHU SAHOO	PRADEEP KUMAR MOHAPATRA	VIGILANCE PS (BERHAMPUR) /14 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
404	ABLAPL/0012518/2020	ABANTI BEHERA	SMRUTI RANJAN MOHAPATRA	KENDRAPARA /95 /2016
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0012519/2020	BIDYUTLATA MOHANTA	ARUN KUMAR BUDHIA	TOMKA /30 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0012520/2020	BAU @ SANGRAM SWAIN	BISWARANJAN DALAI	JAGATSINGPUR /30 /2013
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0012521/2020	MANJUBALA MALLICK	SURENDRA NATH KAR	PURIGHAT /202 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0012522/2020	SANJAY DATTA SUNA	LALATENDU JENA	BISSAMCUTTACK /60 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0012523/2020	STATE OF ODISHA SARITA SAMAL @ SABITA VS	S.K.SAMAL VS	// BALIMI /137 /2020 ()
410	ABLAPL/0012524/2020	STATE OF ODISHA SABITRI SAMAL VS	S.K.SAMAL VS	// BALIMI /137 /2020 ()
411	ABLAPL/0012525/2020	STATE OF ODISHA RODANA SAMAL VS	S.K.SAMAL VS	// BALIMI /137 /2020 ()
412	ABLAPL/0012526/2020	STATE OF ODISHA PRABASH CHANDRA MISHRA VS	NIRMAL CHANDRA MOHANTY VS	// / /0 ()
413	ABLAPL/0012527/2020	STATE OF ODISHA MITRABHANU BAG VS	S.K.SAMAL VS	// KANTAMAL /11 /2020 ()
414	ABLAPL/0012528/2020	STATE OF ODISHA SANDEEP PADHI VS	MANAS RANJAN PANDA VS	// SEA BEACH /78 /2019 ()
415	ABLAPL/0012529/2020	STATE OF ODISHA SRIKANTA BEHERA @ PINTU BEHERA VS	AMITAV TRIPATHY VS	// DASPALLA /142 /2020 ()
416	ABLAPL/0012530/2020	STATE OF ODISHA MANAS RANJAN SWAIN VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /259 /2020 ()
417	ABLAPL/0012531/2020	STATE OF ODISHA SATYAM @ SATY PRADHAN VS	JAGABANDHU SAHU VS	// JHARBANDH /95 /2020 ()
418	ABLAPL/0012532/2020	STATE OF ODISHA BHIKARI CHARAN KUSUM VS	BIRAJA PRASANNA DAS VS	// MAHULPALI /165 /2020 ()
419	ABLAPL/0012533/2020	STATE OF ODISHA SANTOSH KUMAR BARIK VS STATE OF ODISHA	S.K.LENKA VS	// MANGALA BAG /275 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0012534/2020	LAGEN KISAN VS STATE OF ODISHA	A.R.BEHERA VS	REAMAL /173 /2019 () //
421	ABLAPL/0012535/2020	UJJAL KANDAR VS STATE OF ODISHA	S.RAY VS	PURIGHAT /202 /2020 () //
422	ABLAPL/0012536/2020	SUDHANSU KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ /0 () //
423	ABLAPL/0012537/2020	MANMATH JENA VS STATE OF ODISHA	P.K.DEO VS	JAJPUR ROAD /376 /2020 () //
424	ABLAPL/0012538/2020	SANISCHA RANJAN BEHERA VS STATE OF ODISHA	DEEPAK PRASAD PATNAIK VS	NILGIRI /341 /2020 () //
425	ABLAPL/0012539/2020	MADHU KHEMUDU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /151 /2020 () //
426	ABLAPL/0012540/2020	RAMA CHANDRA MALLIK @ RAMA MALLICKRADHARAMAN DAS NAYAK VS STATE OF ODISHA	 VS	BINJHARPUR /293 /2020 () //
427	ABLAPL/0012541/2020	DAMBARUDHAR ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /288 /2020 () //
428	ABLAPL/0012542/2020	SK.ABDUL KADIR @ SK.ABDUL VS STATE OF ODISHA	L.BHUYAN VS	RAMACHANDAPUR /157 /2020 () //
429	ABLAPL/0012543/2020	DHARMENDRA MAHANANDIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /102 /2020 () //
430	ABLAPL/0012544/2020	CHHABIRAJ SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /149 /2020 () //
431	ABLAPL/0012545/2020	RAGHUNATH SAHU	JAGANNATH KAMILA	BASTA /217 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0012546/2020	STATE OF ODISHA BALARAM BEHERA	AVIRAM PATRA	// OLATPUR /54 /2020
		VS	VS	()
433	ABLAPL/0012547/2020	STATE OF ODISHA RABINDRANATH DAS @ KHANDI @ RABI	RAVI SHANKAR SAMAL	// KHALLIKOTE /338 /2020
		VS	VS	()
434	ABLAPL/0012548/2020	STATE OF ODISHA SANJIB KUMAR SAHOO	SUKANTA KUMAR PATRA	// LAXMISAGAR P.S. /219 /2020
		VS	VS	()
435	ABLAPL/0012549/2020	STATE OF ODISHA PRAMILA DEI	U.C.MISHRA	// MALKANGIRI /360 /2020
		VS	VS	()
436	ABLAPL/0012550/2020	STATE OF ODISHA NILANCHALA GOUDA	ALOK KUMAR PANDA	// ASKA /443 /2020
		VS	VS	()
437	ABLAPL/0012551/2020	STATE OF ODISHA SANTIA @ ANTOSH KUMAR ROUT	AMLAN SHAKTI PAUL	// JATNI P.S. /321 /2020
		VS	VS	()
438	ABLAPL/0012552/2020	STATE OF ODISHA GOPAL CHANDRA MOHANTA	ANANTA NARAYAN PATTANAYAK	// RAIRANGPUR (RURAL) /123 /2020
		VS	VS	()
439	ABLAPL/0012553/2020	STATE OF ODISHA RINKU MANGARAJ @ SUMIT KUMAR MANGARAJ	BIJAYA ASACHI MISHRA	// JATNI P.S. /382 /2020
		VS	VS	()
440	ABLAPL/0012554/2020	STATE OF ODISHA NIMAI KHARSAL	BIJAYA KUMAR RAGADA	// DHAMA /118 /2020
		VS	VS	()
441	ABLAPL/0012555/2020	STATE OF ODISHA NAGEN MISHAL	SATYABRATA PANDA	// SERANGO /43 /2020
		VS	VS	()
442	ABLAPL/0012556/2020	STATE OF ODISHA AHSAN KHAN	PRADEEP KUMAR DAS	// PURUNABAZAR /78 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0012557/2020	STATE OF ODISHA GURU PRASAD CHANDI @ BABU CHANDI VS	J.N.PANDA VS	// BHAWANIPATNA TOWN /245 /2020 ()
444	ABLAPL/0012558/2020	STATE OF ODISHA PRABHATA SUNANI @ SANANI VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /200 /2020 ()
445	ABLAPL/0012559/2020	STATE OF ODISHA DAMI NATH VS	J.N.PANDA VS	// FATEGARH /138 /2020 ()
446	ABLAPL/0012560/2020	STATE OF ODISHA CHHABITA @ CHABITA SAMAL VS	S.K.MOHANTY VS	// BUGUDA /278 /2020 ()
447	ABLAPL/0012561/2020	STATE OF ODISHA DEBI PRASANNA DWIBEDI VS	BIRAJA PRASANNA SATAPATHY VS	// BARIPADA TOWN /676 /2020 ()
448	ABLAPL/0012562/2020	STATE OF ODISHA ANNAPURNA @ ANU LENKA VS	S.K.ROUT VS	// BARANGA /142 /2020 ()
449	ABLAPL/0012563/2020	STATE OF ODISHA MALIK MAIRAJ VS	SATYA RANJAN MISHRA - 4 VS	// PURUNABAZAR /192 /2020 ()
450	ABLAPL/0012564/2020	STATE OF ODISHA RANJAN ROUT VS	MAHES DAS VS	// PATTAMUNDAI /375 /2020 ()
451	ABLAPL/0012565/2020	STATE OF ODISHA PANDABA BHOI @ PANDAV VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /125 /2020 ()
452	ABLAPL/0012566/2020	STATE OF ODISHA BIJAY KISHOR @ BIJAY HEMBRAM VS	DEBASIS MISHRA VS	// JASHIPUR /134 /2020 ()
453	ABLAPL/0012567/2020	STATE OF ODISHA BIDESI JANI VS	S.K.BHANJADEO VS	// KHALLIKOTE /130 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0012568/2020	SUSANTA @ SUSYANTA KUMAR PADHI @ PASHYAS VS STATE OF ODISHA	VS	MAHILA (BERHAMPUR) /71 /2018 () //
455	ABLAPL/0012569/2020	SK. FAKIRUDDIN VS STATE OF ODISHA	SATYA NARAYAN MISHRA - 4 VS	PURUNABAZAR /192 /2020 () //
456	ABLAPL/0012570/2020	ASHOK KUMAR DAS @ ASHOK DAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	JATNI P.S. /112 /2020 () //
457	ABLAPL/0012571/2020	SANTOSH @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHAULIAGANJA /217 /2020 () //
458	ABLAPL/0012572/2020	DHIRU @ SRINIBAS BHATTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /140 /2020 () //
459	ABLAPL/0012573/2020	SANISCHA RANJAN BEHERA VS STATE OF ODISHA	DEEPAK PRASAD PATTNAIK VS	NILGIRI /342 /2020 () //
460	ABLAPL/0012574/2020	MAHENDRA KUMAR NATH VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
461	ABLAPL/0012575/2020	GAFURULA SHA @ GAFFULA SHA VS STATE OF ODISHA	DILLIP MOHANTY VS	NIALI /242 /2020 () //
462	ABLAPL/0012576/2020	SARAT KUMAR BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAGHUNATHPALI /193 /2020 () //
463	ABLAPL/0012577/2020	GANESWAR MEHER VS STATE OF ODISHA	SANTOSH KU. NANDA VS	MELCHHAMUNDA /135 /2020 () //
464	ABLAPL/0012578/2020	JIBAN KUMAR DASH VS STATE OF ODISHA	S.K.NAYAK-2 VS	RAJKANIKA /175 /2020 () //
465	ABLAPL/0012579/2020	SURESH KUMAR PATI @ BUTU	GOBINDA CHANDRA RAY	SALIPUR /306 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0012580/2020	STATE OF ODISHA GOBINDA BEHERA	RANJAN KUMAR PRADHAN (A)	// SEA BEACH /154 /2020
		VS	VS	()
467	ABLAPL/0012581/2020	STATE OF ODISHA SANATAN SAHOO	DEBASISH SAMAL	// DHAMNAGAR /221 /2020
		VS	VS	()
468	ABLAPL/0012582/2020	STATE OF ODISHA SUDHANSU KEKHAR SAHOO @ BABULA	DEBASISH SAMAL	// DHAMNAGAR /221 /2020
		VS	VS	()
469	ABLAPL/0012583/2020	STATE OF ODISHA PANKAJ SONA	BIJAYA KUMAR RAGADA	// JHARSUGUDA /714 /2020
		VS	VS	()
470	ABLAPL/0012584/2020	STATE OF ODISHA DEBASISH DAS	U.C.MISHRA	// MALKANGIRI /360 /2020
		VS	VS	()
471	ABLAPL/0012585/2020	STATE OF ODISHA NARESH CHANDRA MISHRA	PRASHANTA KUMAR NAYAK	// KANTABANJI /223 /2020
		VS	VS	()
472	ABLAPL/0012586/2020	STATE OF ODISHA SANTOSH KUMAR DASH	RAMANI KANTA PATTANAIAK	// BHUBAN /272 /2020
		VS	VS	()
473	ABLAPL/0012587/2020	STATE OF ODISHA BIJOLI @ BIJULI DUTTA	PRASHANTA KUMAR NAYAK	// BHADRAK RURAL /378 /2020
		VS	VS	()
474	ABLAPL/0012588/2020	STATE OF ODISHA SHYMAL DEY	PRASANTA KUMAR NANDA	// MOTU /57 /2020
		VS	VS	()
475	ABLAPL/0012589/2020	STATE OF ODISHA NAGENDRA SAHU	DEBASISH MISHRA	// HINDOL /75 /2020
		VS	VS	()
476	ABLAPL/0012590/2020	STATE OF ODISHA SUJIT @ SUSANTA MAJHI	MANAS CHAND	// KHURDA P.S. /67 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0012591/2020	STATE OF ODISHA BIPUL DEY VS	PRASANTA KUMAR NANDA VS	// MOTU /57 /2020 ()
478	ABLAPL/0012592/2020	STATE OF ODISHA CHINTU MAHALIK VS	SAROJ KUMAR DASH VS	// BHUBAN /282 /2020 ()
479	ABLAPL/0012593/2020	STATE OF ODISHA GADADHAR PANDE @ SAHADEV PANDEY VS	DEEPAK RANJAN SUNDARAY VS	// BHATILI /34 /2010 ()
480	ABLAPL/0012594/2020	STATE OF ODISHA DIPAK MANDAL VS	PRASANTA KUMAR NANDA VS	// MOTU /57 /2020 ()
481	ABLAPL/0012595/2020	STATE OF ODISHA SARASWATI SETHI VS	RANJAN KUMAR ROUTRAY VS	// NIALI /250 /2020 ()
482	ABLAPL/0012596/2020	STATE OF ODISHA DAMODAR SETHI VS	RANJAN KUMAR ROUTRAY VS	// NIALI /244 /2020 ()
483	ABLAPL/0012597/2020	STATE OF ODISHA RAJENDRA PARIDA VS	SAROJ KU. DASH VS	// BHUBAN /282 /2020 ()
484	ABLAPL/0012598/2020	STATE OF ODISHA ASHOK JENA @ PRASANTA KUMAR BADAJENA VS	A.PATTANAIAK VS	// AIR FIELD P.S. /194 /2020 ()
485	ABLAPL/0012599/2020	STATE OF ODISHA DIBA HARIJAN VS	B.R.TRIPATHY VS	// NABARANGAPUR TOWN /205 /2020 ()
486	ABLAPL/0012600/2020	STATE OF ODISHA BIDYADHAR JENA VS	A.PATTANAIAK VS	// / /0 ()
487	ABLAPL/0012601/2020	STATE OF ODISHA BIJAY BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// PANIKOILI /193 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0012602/2020	RAMA CHANDRA JENA @ RIBU JENA VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	PURI TOWN /199 /2020 0 //
489	ABLAPL/0012603/2020	PRAHALLAD HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	UMERKOTE /228 /2020 0 //
490	WPC(OAC)/0002145/2016	NIMAIN CHARAN BISWAL VS STATE OF ODISHA	M/S.KALI PRASANNA MISHRA VS	// 0 //
491	WPC(OAC)/0003526/2016	PRIYA RANJAN BARIK VS COMMISSIONER OF HEALTH AND FAMILY WELFARE DEVELOPMENT	M/S.USHA RANI PADHI VS	// 0 //
492	CONTC(CPC)/0000129/2016	SUBHASHREE PARIDA VS STATE OF ODISHA	M/S.KALI PRASANNA MISHRA VS	// 0 //
493	CONTC(CPC)/0000234/2016	PADMALOCHAN BEHERA VS SECRETARY TO GOVT.	M/S.KALI PRASANNA MISHRA VS	// 0 //
494	CONTC(CPC)/0000235/2016	DEBENDRA PRASAD MAHAPATRA VS SECY. TO GOVT.	KALI PRASANNA MISHRA VS	// 0 //
495	CONTC(CPC)/0000238/2016	SUDHAKAR PRADHAN VS STATE OF ODISHA	M/S.KALI PRASANNA MISHRA VS	// 0 //
496	CONTC(CPC)/0000240/2016	SANYASI BARIK VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :12/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2020 MSA/6/2020	M/S HI TECH EDIFICE PVT LTD-MP	SUBHANKAR ROUT
2	10/2020 MSA/3/2020	M/S.HIT TECH EDIFICE PVT LTD.-MP	SUBHANKAR ROUT
3	11/2020 MSA/4/2020	M/S HI TECH EDIFICE PVT. LTD.-MP	SUBHANKAR ROUT
4	12/2020 MSA/5/2020	M/S. HI-TECH EDICICE PVT LTD.-MP	SUBHANKAR ROUT
5	16/2020 CRLMA/140/2020	LABA SAHU-MP	DEVASISH PANDA
6	20/2020 ARBP/49/2018	M/S.MAA ELECTRICALOS-MP	MR. PRABODH CH. NAYAK. M/S.PINAKI DUTTA, M.R.
7	67/2020 JCRLA/18/2019	CHINTU SAMANTA-MP	MR.DHANANJAY NAYAK
8	68/2020 JCRLA/104/2018	JITEN@KALIA SAHOO-MP	ADV.
9	87/2020 RFA/245/2006	PREMANANDA SATPATHY-MP	MR.SATYA RANJAN PATI
10	89/2020 SA/134/1990	BHASKAR-MP	M/S.G.RATH
11	90/2020 SA/22/2000	VOONA@UNA-MP	S.MISHRA 1
12	108/2020 MATA/120/2018	PRANANATH CHAMKPATI-MP	M/S.SUDARSAN BEHERA
13	111/2020 CMAPL/238/2020	BALARAM MISHRA-MP	L.N.RAYATSINGH
14	146/2020 CONTC/4119/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT-MP	ADV
15	147/2020 CONTC/1139/2020	PABINI SAHOO-MP	PRAKASH K.MISHRA
16	160/2020 TRP(C)/162/2020	TRUPTI DASH-MP	PRAFULLA KUMAR MOHAPATRA
17	161/2020 TRP(C)/163/2020	BHAGYASHREE JENA-MP	SATYABRATA SENAPATI
18	162/2020 TRP(C)/164/2020	SAIKALYANI SUVALAXMI SWAIN@KALYANI SUVALAXMI SWAIN-MP	M.S.WINAYAN PROUT
19	163/2020 TRP(C)/165/2020	HIMANSU SEKHAR NAYAK-MP	BRUNDABAN ROUT
20	164/2020 TRP(C)/166/2020	SONY BAG-MP	BIJAYA KUMAR RAGADA
21	167/2020 CONTC/1139/2020	PABINI SAHOO-MP	PRAKASH K.MISHRA
22	168/2020 CONTC/550/2019	MIHIR JENA-MP	M/S.ASWINI PATNAIK
23	175/2020 CRLMP/1213/2020	RANJEET KUMAR MANDAL @ RANJIT KUMAR MANDAL-MP	SUBHARTHA MISHRA
24	176/2020 CRLMP/1216/2020	JAGI MANGAT PANDA-MP	PRANAB GHOSE
25	176/2020 WPC(OAC)/2145/2016	NIMAIN CHARAN BISWAL-MP	M/S.KALI PRASANNA MISHRA
26	393/2020	PRAMILA DALEI-MP	SUVALAXMIT DEVI

27	RSA/151/2020 394/2020	PRAMILA DALEI-MP	SUVALAXMIT DEVI
28	RSA/151/2020 487/2020	BAMADEV GRAHACHARYA-MP	BIJAYA KUMAR PARIDA
29	RVWPET/305/2020 542/2020	JABAR MANGARAJ-MP	ALOK KUMAR PANDA
30	CMP/558/2020 543/2020	PANKAJ KUMAR NAYAK-MP	D.N.SUBUDHI
31	CMP/559/2020 654/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.	P.K.PMAHALI
32	FAO/658/2020 962/2020	JAYASHREE MOHANTY-MP	PITAMBAR ACHARYA
33	CRLMC/1447/2020 963/2020	SANGHAMITRA MISHRA-MP	CHAITANYA NAYAK
34	CRLMC/1450/2020 964/2020	GOBARDHAN SAHOO-MP	K.K.SWAIN
35	CRLMC/1458/2020 965/2020	SATYAJIT SAHU-MP	BIGYAN KUMAR SHARMA
36	CRLMC/1459/2020 966/2020	NILANCHAL ADHIKARI-MP	BHARAT JALLI
37	CRLMC/1460/2020 967/2020	BIKRAM MISHRA-MP	P.R.MISHRA
38	CRLMC/1041/2020 968/2020	BHAGABAN SAHU @ BHALU-MP	JEET SWARUP SAMAL
39	BLAPL/3846/2020 968/2020	BIKRAM MISHRA-MP	P.R.MISHRA
40	CRLMC/1041/2020 969/2020	AMBIKA PRASAD MOHANTY-MP	DEEPAK R.PARIDA
41	BLAPL/2315/2020 970/2020	ASHOK KUMAR DAT@DUTTA-MP	PRAVASH CHANDRA JENA
42	BLAPL/4421/2020 971/2020	SAROJ PANIGRAHI-MP	ANIRUDHA DAS
43	BLAPL/572/2020 972/2020	RAMACHANDRA MOHAPATRA-MP	TAPAN JYOTI PANI
44	BLAPL/4183/2020 973/2020	RAGHUNATH BEHERA-MP	M/S. RAMANI.K.PATTANAIAK,B.CH.PARIJA,K.N.PATTNAIAK
45	BLAPL/3029/2020 974/2020	RAGHUNATH BEHERA-MP	K.N.PATTNAIAK,M/S. RAMANI.K.PATTANAIAK,B.CH.PARIJA
46	BLAPL/3030/2020 975/2020	DAMBARU RANA-MP	PRAVAT KUMAR NAYAK
47	BLAPL/6717/2020 977/2020	REYASAT HUSSAIN @ REYASAT HUSSAIN-MP	MANORANJAN MISHRA
48	BLAPL/845/2020 1000/2020	AMAR BEHERA-MP	CHANDRA MADHAB SINGH
49	CRLA/522/2020 1001/2020	RANJAN KUMAR PRADHAN-MP	SURYAKANTA DWIBEDI
50	CRLA/60/2020 1002/2020	UPA@UPENDRA NARAYAN MOHAPATRA@UPANENDRA	BIJAYA KUMAR RAGADA
51	CRLA/340/2019 1003/2020	UPENDRA @ RUPA MOHAPATRA-MP	M/S BIJAYA KUMAR RAGADA
52	CRLA/109/2019 1004/2020	SANTOSH@KHUDI MINZ-MP	M/S.SIDHARTHA RAY
53	CRLA/566/2016 1005/2020	SK.ROMAN-MP	M/S.S.C.SAMANTARAY
54	CRLA/289/2011 1006/2020	PRASANTA NAIK-MP	M/S.RAMANI K.PATTANAIAK
55	CRLA/662/2012 1162/2020	SABITRI BARAL-MP	LAKSMIDHAR KABI
56	MACA/691/2020 1163/2020	THE DIVISIONAL MANAGER, LEGAL-MP	NAYAN BEHARI DAS
57	MACA/693/2020 1164/2020	NIRANJAN BHOI-MP	ALOK KUMAR PANDA
	MACA/694/2020		

58	1165/2020 MACA/695/2020	SIBARAM MADALA-MP	SANTOSH KUMAR NANDA
59	1308/2020 WA/602/2020	MURALIDHAR DAS-MP	PRAFULLA KUMAR MOHAPATRA
60	1309/2020 WA/602/2020	MURALIDHAR DAS-MP	PRAFULLA KUMAR MOHAPATRA
61	1310/2020 WA/596/2020	PRASANTA KUMAR BEHERA-MP	BANA BIHARI RAY
62	11976/2020 WP(C)/27136/2020	RABINARAYAN BINOD-MP	UPENDRA KUMAR SAMAL
63	11977/2020 WP(C)/27137/2020	CHAMPA NAYAK-MP	SASWATI MOHAPATRA
64	11978/2020 WP(C)/27150/2020	SURESH CHANRA MAHAPATRA-MP	SATYABRATA MOHANTY (1)
65	11979/2020 WP(C)/27150/2020	SURESH CHANRA MAHAPATRA-MP	SATYABRATA MOHANTY (1)
66	11980/2020 WP(C)/27156/2020	LAXMIDHAR PARIDA-MP	PRAFULLA KUMAR RATH
67	11981/2020 WP(C)/27160/2020	NITYANANDA JENA-MP	N.SAHANI
68	11982/2020 WP(C)/27151/2020	PANCHANAN BARIHA-MP	TRILOCHAN NANDA
69	11983/2020 WP(C)/27183/2020	SUBRAT KUMAR SHA-MP	DAYANIDHI MISHRA
70	11984/2020 WP(C)/27153/2020	PRAVAT KUMAR MAHARANA-MP	L.K.MOHANTY
71	11985/2020 WP(C)/27184/2020	TAPAN MALLIK-MP	TRILOCHAN NANDA
72	11986/2020 WP(C)/27192/2020	SATYABRATA SATAPATHY-MP	DEBA KUMAR RATH
73	11987/2020 WP(C)/27195/2020	MAA KHETRAPALI SWAYAM SAHAYAK GOSTHI-MP	KALI PRASANNA MISHRA
74	11988/2020 WP(C)/27202/2020	HINDALCO INDUSTRIES LIMITED-MP	KOUSIK ANANDA GURU
75	11989/2020 WP(C)/27209/2020	PRAVAT KUMAR PATNAIK-MP	PRAFULLA KUMAR MOHAPATRA
76	11990/2020 WP(C)/27212/2020	JANAKI BEHERA-MP	JAGABANDHU SAHU
77	11991/2020 WP(C)/27213/2020	ISWAR JANI-MP	DIPTI RANJAN BHOKTA
78	11992/2020 WP(C)/27214/2020	MEGHAMALA BAGH-MP	DIPTI RANJAN BHOKTA
79	11993/2020 WP(C)/27223/2020	PRIYANKA PRIYADARSHINI-MP	S.D.ROUTRAY
80	11994/2020 WP(C)/27225/2020	M/S.POOJARINI ENTERPRISERS-MP	UMESH CHANDRA MOHANTY
81	11995/2020 WP(C)/27233/2020	BASUDEV ROUDIA-MP	SHANTI PRAKASH MOHANTY
82	11996/2020 WP(C)/27239/2020	NANDA KISHORE DAS-MP	SANTANU KUMAR SARANGI
83	11997/2020 WP(C)/27242/2020	M/S.SUMAN ENTERPRISERS.-MP	UMESH CHANDRA MOHANTY
84	11998/2020 WP(C)/27245/2020	M/S.POOJARINI ENTERPRISERS.-MP	UMESH CHANDRA MOHANTY
85	11999/2020 WP(C)/8034/2020	GOLAKHA CHANDRA PANDA-MP	GOLAKHA CH PANDA
86	12000/2020 WP(C)/27068/2020	RAJALAXMI MALLICK-MP	PRADIP KR.MALLICK
87	12001/2020 WP(C)/22987/2020	CHINMAYA CHOUDHURY-MP	UPENDRA KUMAR SAMAL
88	12002/2020 WP(C)/20430/2020	B.NANDINI RAO-MP	UPENDRA KUMAR SAMAL
89	12003/2020	BAIJAYANTIBALA SAMAL-MP	UPENDRA KUMAR SAMAL

90	WP(C)/14420/2020 12004/2020	SANJAY KUMAR SAHU-MP	PABITRA KUMAR NAYAK
91	WP(C)/23715/2020 12005/2020	JAGU NAYAK-MP	G.N.MISHRA
92	WP(C)/13419/2017 12006/2020	JAGU NAYAK-MP	M/S.G.N.MISHRA
93	WP(C)/13419/2017 12007/2020	JAGU NAYAK-MP	M/S.G.N.MISHRA
94	WP(C)/13419/2017 12008/2020	M/S UTKAL CHAMBER OF COMMERCE AND INDUSTRY, BBSR, KILIKURUKA, SPMOHANTY	
95	WP(C)/26149/2020 12009/2020	LEGAL MANAGER,BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.MP	
96	WP(C)/20590/2017 12010/2020	MANAGING DIRECTOR, STATE BANK OF INDIA-MP	PRADIPTA KUMAR MOHANTY
97	WP(C)/18071/2020 12011/2020	KALU CHARAN SAHOO-MP	DAYANANDA MOHAPATRA
98	WP(C)/18108/2020 12012/2020	DURYODHAN BISWAL-MP	DAYANANDA MOHAPATRA
99	WP(C)/18101/2020 12013/2020	PRAVAT KUMAR DAS-MP	DAYANANDA MOHAPATRA
100	WP(C)/18106/2020 12015/2020	GADADHAR BARIK-MP	
101	WP(C)/22932/2020 12016/2020	GADADHAR BARIK-MP	JITENDRA KUMAR DIGAL
102	WP(C)/22932/2020 12017/2020	M/S. UMA FIRE SERVICES PVT.LTD.-MP	RAGHUNATH DAS MOHAPATRA
103	WP(C)/16896/2020 12018/2020	MANORANJAN NAYAK-MP	M/S.BAIDHAR SAHOO
104	WP(C)/14515/2020 12019/2020	MANORANJAN NAYAK-MP	M/S.BAIDHAR SAHOO
105	WP(C)/14515/2020 12021/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
106	WP(C)/14844/2020 12023/2020	NITYANANDA COLLEGE OF PHARMACY-MP	DEVI PRASAD DASH
107	WP(C)/22735/2020 12024/2020	ROHIT KUMAR BEURA-MP	M/S.DEEPALI MAHAPATRA
108	WP(C)/13660/2019 12025/2020	KAMAL KISHORE AGRAWAL-MP	PARTHA SARATHI DAS
109	WP(C)/27317/2020 12026/2020	NIRAKAR SETHI-MP	BINI MISHRA
110	WP(C)/27318/2020 12027/2020	BHUSAN POWER AND STEEL LIMITED-MP	SATYAJIT MOHANTY
111	WP(C)/27319/2020 12028/2020	ROHIT KUMAR BEURA-MP	M/S.DEEPALI MAHAPATRA
112	WP(C)/13660/2019 12029/2020	SURINDAR SINGH CHHABRA-MP	M.R.DHAL
113	WP(C)/27335/2020 12030/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
114	WP(C)/9095/2020 12031/2020	DEBADATTA BEHERA-MP	M/S. DEEPALI MAHAPATRA
115	WP(C)/12286/2020 12032/2020	CHITTA RANJAN BEHERA-MP	DEEPALI MAHAPATRA
116	WP(C)/11083/2020 12033/2020	INSPECTOR OF SCHOOLS BALASORE, CIRCLE-MP	SENIOR STANDING COUNSEL (S AND ME)
117	WP(C)/27340/2020 12034/2020	SUMANTA GOCHHAYAT-MP	DEEPALI MAHAPATRA
118	WP(C)/10067/2020 12035/2020	INSPECTOR OF SCHOOLS BALASORE, CIRCLE-MP	SENIOR STANDING COUNSEL (S AND ME)
119	WP(C)/27340/2020 12036/2020	BIMALESWAR TRIPATHY-MP	DEEPALI MAHAPATRA
120	WP(C)/10066/2020 12037/2020	PRADIPTA KUMAR PATRA-MP	SASHI BHUSAN JENA
	WP(C)/27341/2020		

121	12038/2020 WP(C)/10101/2020	NABIN KUMAR SAHU-MP	DEEPALI MAHAPATRA
122	12039/2020 WP(C)/27342/2020	JASODA BISWAS-MP	UNMESH CHANDRA JENA
123	12040/2020 WP(C)/16164/2020	RANJAN KUMAR PADHI-MP	SASIM AJITAV PATTNAIK
124	12043/2020 WP(C)/16827/2020	HAREKRUSHNA NATH-MP	GAJENDRA K.KHILAR
125	12045/2020 WP(C)/13594/2020	PRIYANKA SINGH-MP	SRIKANTA KUMAR NATH
126	12046/2020 WP(C)/12949/2020	KSHETRA MOHAN PATRA-MP	SRIKANTA KUMAR NATH
127	12047/2020 WP(C)/13728/2020	PUSPALATA MAJHI-MP	SRIKANTA KUMAR NATH
128	12048/2020 WP(C)/12948/2020	INDIRAY BASKEY-MP	SRIKANTA KUMAR NATH
129	12049/2020 WP(C)/13596/2020	LAXMIPRIYA KANDANGKEL-MP	SRIKANTA KUMAR NATH
130	12050/2020 WP(C)/4747/2020	NIBEDITA SWAIN-MP	M/S.D.R.BHOKTA
131	12051/2020 WP(C)/8979/2018	PRATAPSEN ROUT-MP	M/S.SUSANTA KIUMAT JETHY
132	12052/2020 WP(C)/12181/2020	PUSPARAJ DASH-MP	SUSANTA KUMAR DASH
133	12053/2020 WP(C)/14063/2020	DURGAMADHAB SAHOO-MP	NIRANJAN LENKA
134	12054/2020 WP(C)/13889/2020	BIRANCHI NARAYAN SAMANTARAY-MP	NIRANJAN LENKA
135	12055/2020 WP(C)/25061/2020	RAMA CHANDRA RANSING-MP	NIRANJAN LENKA
136	12056/2020 WP(C)/2552/2020	GOPABANDHU KHURDA BYABASAI SANGHA-MP	NIRANJAN LENKA
137	12057/2020 WP(C)/9659/2020	BANAMALI SATAPATHY-MP	DEEPALI MAHAPATRA
138	12058/2020 WP(C)/9657/2020	SUJIT KUMAR MISHRA-MP	DEEPALI MAHAPATRA
139	12059/2020 WP(C)/9653/2020	SATYANANDA DASH-MP	DEEPALI MAHAPATRA
140	12060/2020 WP(C)/27343/2020	RUPTESH PATTANAYAK-MP	SOUMYA MISHRA
141	12061/2020 WP(C)/9712/2020	AMIYA KETAN SWAIN-MP	DEEPALI MAHAPATRA
142	12062/2020 WP(C)/27345/2020	RAMAKANTA DEHURI-MP	KALI PRASANNA MISHRA
143	12063/2020 WP(C)/9716/2020	BABULAL SAMAL-MP	DEEPALI MAHAPATRA
144	12064/2020 WP(C)/23685/2020	NILAMANI MOHAPATRA-MP	B.S.TRIPATHY(1)
145	12065/2020 WP(C)/27346/2020	JADUKULA CHANDRA PATTNAIK-MP	SANJAY KUMAR PRADHAN
146	12067/2020 WP(C)/6031/2002	UNA SANKAR RAO-MP	M/S.N.C.PATI, S.MISHRA
147	12068/2020 WP(C)/6027/2002	UNA SHANKAR RAO-MP	M/S.N.C.PATI, S.MISHRA
148	12069/2020 WP(C)/6032/2002	UNA SANKAR RAO-MP	M/S.N.C.PATI, S.MISHRA
149	12070/2020 WP(C)/6025/2002	UNA SANKAR RAO-MP	S.MISHRA
150	12071/2020 WP(C)/6034/2002	UNA SANKAR RAO-MP	S.MISHRA
151	12072/2020 WP(C)/6021/2002	UNA SHANKAR RAO-MP	S.MISHRA
152	12073/2020	UNA SANKAR RAO-MP	S.MISHRA

153	WP(C)/6026/2002 12074/2020	UNA SANKAR RAO-MP	S.MISHRA
154	WP(C)/6028/2002 12075/2020	UNA SHANKAR RAO-MP	S.MISHRA
155	WP(C)/5950/2002 12076/2020	UNA SHANKAR RAO-MP	S.MISHRA
156	WP(C)/6022/2002 12077/2020	UNA SHANKAR RAO-MP	S.MISHRA
157	WP(C)/6029/2002 12078/2020	UNA SANKAR RAO-MP	S.MISHRA
158	WP(C)/6036/2002 12079/2020	UNA SANKAR RAO-MP	S.MISHRA
159	WP(C)/6024/2002 12080/2020	NETA PRADHAN-MP	B.R.TRIPATHY
160	WP(C)/27353/2020 12081/2020	NETA PRADHAN-MP	B.R.TRIPATHY
161	WP(C)/27354/2020 12082/2020	CHHABILA KAR-MP	B.R.TRIPATHY
162	WP(C)/27355/2020 12083/2020	RABINDRA KAR-MP	B.R.TRIPATHY
163	WP(C)/27356/2020 12084/2020	PABITRA KAR-MP	B.R.TRIPATHY
164	WP(C)/27357/2020 12085/2020	BIKASH AGARWALLA-MP	MANAS CHAND
165	WP(C)/27365/2020 109/2020	JAYASMITA PALLAI@PANDAV-MP	
166	MATA/148/2015 148/2020	BIRA KISHORE SAHOO-MP	S.S.RAO
167	CONTC/1441/2020 149/2020	NARENDRANATH MALLICK-MP	S.S.RAO
168	CONTC/857/2020 150/2020	BASANTA KUMAR MOHARANA-MP	S.S.RAO
169	CONTC/858/2020 151/2020	PRAMOD KUMAR DASH-MP	S.S.RAO
170	CONTC/910/2020 152/2020	GOLEKH CHANDRA RATH-MP	S.S.RAO
171	CONTC/952/2020 153/2020	KIRTI KUMAR PATEL-MP	S.S.RAO
172	CONTC/1439/2020 154/2020	SIBANI PRASAD MOHAPATRA-MP	S.S.RAO
173	CONTC/854/2020 155/2020	N.KRISHNAN KUTTY NAIR-MP	S.S.RAO
174	CONTC/855/2020 156/2020	KRISHNA CHANDRA SARKAR-MP	S.S.RAO
175	CONTC/856/2020 157/2020	SHYAM SUNDAR MOHARANA-MP	S.S.RAO
176	CONTC/498/2020 158/2020	NIRANJAN DAS-MP	S.S.RAO
177	CONTC/632/2020 159/2020	GIRISH CHANDRA PRADHAN-MP	S.S.RAO
178	CONTC/634/2020 160/2020	RASANANDA SWAIN-MP	S.S.RAO
179	CONTC/635/2020 161/2020	NARASINGH CHARAN BARIK-MP	S.S.RAO
180	CONTC/636/2020 162/2020	RABINDRA PADHI-MP	S.S.RAO
181	CONTC/637/2020 163/2020	BIJAYA KUMAR MOHANTY-MP	S.S.RAO
182	CONTC/851/2020 164/2020	GOLAK CHANDRA PATRA-MP	S.S.RAO
183	CONTC/852/2020 165/2020	SARAT KUMARI MISHRA-MP	S.S.RAO
	CONTC/853/2020		

184	166/2020 CONTC/497/2020	RUBEN CHANDRA DAS-MP	S.S.RAO
185	922/2020 ABLAPL/1319/2020	DHANESWAR SAHOO-MP	
186	923/2020 ABLAPL/8447/2019	SALIM AHMMED-MP	
187	924/2020 ABLAPL/9564/2020	SARUA @ MAHENDRA JENA-MP	
188	925/2020 ABLAPL/11384/2019	JUDHISTIRA @SANTOSH KUMAR PARIDA-MP	N.K.LENKA
189	926/2020 ABLAPL/9146/2020	NIRANJAN BARAL-MP	
190	976/2020 BLAPL/6540/2020	SHYAM HEMBRAM-MP	
191	1166/2020 MACA/401/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.-MP	
192	1167/2020 MACA/220/2019	SULACHANA BEHERA-MP	
193	1168/2020 MACA/934/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	
194	12014/2020 WP(C)/18010/2019	M/S. SUNITA TRADERS-MP	
195	12020/2020 WP(C)/5702/2020	KAILASH CHANDRA AGRAWAL-MP	
196	12022/2020 WP(C)/1990/2020	SANJIB KUMAR SINGH-MP	
197	12041/2020 WP(C)/26252/2020	REDTECH SOLUTION INDIA (P) LTD.-MP	
198	12042/2020 WP(C)/26252/2020	REDTECH SOLUTION INDIA (P) LTD.-MP	
199	12044/2020 WP(C)/22009/2020	RASHMI RANJAN BISWAL-MP	
200	12066/2020 WP(C)/24787/2020	M/S. MAA SARALA MPSC LTD-MP	